

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3949  
ANSWERED ON:24.08.2004  
ILLEGAL CONSTRUCTIONS  
Badiga Shri Ramakrishna

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Central Vigilance Commission has taken strong exception to illegal constructions in Delhi;
- (b) if so, the details of the CVC observations and the details of action taken against officials accountable;
- (c) the total number of additions/unauthorised constructions/encroachments noticed by the DDA/MCD in Delhi, location-wise and zone-wise;
- (d) the value of the DDA land under encroachments; and
- (e) the action plan drawn to make Delhi free of illegal/unauthorized constructions/encroachments?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABI AZAD )

(a)to(e): The information is being collected and will be laid on the Table of the Sabha.